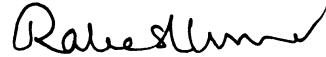


No. A-22011/03/2017-Ad.-II
Government of India
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5th Floor,
New Delhi, dated 29th June, 2017

OFFICE ORDER

With the approval of the Competent Authority, it has been decided that Shri N. Krishnamurthy, Registrar of Companies, Hyderabad, will look after the charge of Official Liquidator, Hyderabad, in addition to his existing duties, with immediate effect and till further orders.


(Rakesh Kumar)

Under Secretary to the Government of India
Tel No. 2338 3507

To,

1. Officer concerned
2. PS to Hon'ble CAM
3. PS to Hon'ble MoS, CA
4. PPS/ PS to Secretary/ AS/ DGCoA/ JS (B)/ JS (K)/JS (GKS)/ JS (AC)/ EA/ DDG
5. All RDs/ ROCs/ ROC-cum-OLs/ OLs
6. Vigilance Section, MCA
7. PAO, MCA, Chennai
8. E-Gov. Cell for placing it in the employees' corner (under transfer/posting)
9. Personal file/ Service Book of the Officer concerned
10. Guard file-2017